

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 5066/2019 (NOTICE) IA/1/2019		Chikka Gowramma Vs Subramanyam	D.V.Sheshadri
2	R.A. 5098/2019 (NOTICE) IA/1/2019		Lingappa Vs Nagaraju	D.V.Sheshadri
3	M.V.C. 498/2020 (NOTICE)		Yogesh Yadav L. Vs Hemalatha K.L.	M.C.Mallikarjuniah
4	REVIEW PETITION 5004/2019 (HEARING)		Jayamma dead by Lrs a) Smt Sowbhgyamma Vs Siddaveeraiah	Ranganatha E
5	R.A. 5063/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Adilakshamma Vs Mallaiiah Since Dead by his Lts a) Savitramma b) Shanthamma C) Sharada D) Shamala	D.V.Sheshadri
6	R.A. 5065/2019 (ARGUMENTS) IA/1/2019		Mallaiiah Since dead by LRs. a)Smt. Savithramma b) Smt. Shanthamma C)Smt. Sharada D) Smt. Shyamala Vs Adilakshamma	B.H.P
7	R.A. 5089/2019 (ARGUMENTS)		Doddapathappa Vs Hanumantharayappa	D V Sheshadri
8	P and Sc 5004/2019 (STEPS)		Akkamma Vs Achamma	Srinivasa Reddy G
9	R.A. 5091/2019 (Call for LCR)		Hanumantharayappa Vs Doddapathappa	Panchaksharaiah
10	M.V.C. 471/2020 (OBJECTIONS)		Mariyappa Vs Ranjith kumar H.G.	Gururaj T N
11	M.V.C. 535/2020 (WRITTEN STATEMENT)		Narasimhamurthy Vs Ranjith Kumar H.G.	H.Maruthi Prasad

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1	CRL.R.P. 5023/2017 (NBW)		Koratagere P.S. Vs Sidda @ Siddaraja	
2	SC 5032/2018 (FRAMING OF CHARGE OR PLEA)		State by Koratagere Police Station Vs Bhagyamma	Public Prosecutor
3	SC 5007/2019 (FRAMING OF CHARGE OR PLEA)		State by Medigeshi Police Station Vs Narasareddy	Public Prosecutor

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
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1	O.S. 108/2020 (SUMMONS) IA/1/2020		Narayanaika Vs Chandranaiika	P. Dattatreya
2	M.C. 98/2020 (NOTICE)		Harish M N @ Harish babu Vs Radha M H @ Anu	H S Srinivasa
3	R.A. 44/2017 (HEARING) IA/1/2017		Chandramma Vs Krishna	Narasimharaj N
4	O.S. 66/2014 (EVIDENCE)		Devaraja K N Vs Govindaraju	R.A S R R
5	O.S. 30/2016 (EVIDENCE)		Narayana Reddy Vs Lakshamma	G. Sreenivasa Reddy
6	R.A. 78/2016 (EVIDENCE) IA/1/2016		Ganganna Vs Doddagangappa	
7	O.S. 100/2017 (EVIDENCE) IA/1/2017		Aswathappa Vs Kariyanna	R. Ramesh
8	O.S. 16/2019 (EVIDENCE) IA/1/2019		Rathamma Vs Hanumanthappa	Anil K.B
9	O.S. 100/2019 (EVIDENCE)		Kaveri Grameena Bank Vs N. Ramachandraiah	S. Raghunathareddy
10	M.C. 124/2019 (EVIDENCE)		Bhanuprakasha Vs Bhavya M.S.	H.T.Thimmaraju
PLNTF EVIDENCE				
11	O.S. 114/2019 (EVIDENCE) IA/1/2019		B. K. Ranganath Vs B. N. Manjunath	M. S. Harish Babu
12	O.S. 126/2019 (EVIDENCE)		Vijaya Bank Vs Venkatalakshamma	P.c. Krishnareddy
13	R.A. 30/2010 (ARGUMENTS)		Venkataramanappa Vs R.N.Tharunakumar	B H Panchaksahraiah Prakash
14	R.A. 36/2017 (ARGUMENTS)		Sannakavallamma Vs Rangashamegowda @ Rangashamaiah	Panchaksharaiah B.H.
15	R.A. 38/2017 (ARGUMENTS)		Krishnappa Vs Ganganna	B.H.Panchaksharaiah

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16	R.A. 8/2018 (ARGUMENTS)		Ramabai Vs	D.V. Sheshadri
17	EX 14/2018 (ARGUMENTS)		Savithri Bai @ Susheela Bai T. Sreenivasa Rao Vs	B.H. Panchaksharaiah
18	Misc 2/2018 (ARGUMENTS) IA/1/2018		Madineedi Srinivas Srinivas Madineedi Vs	H.V. Manjunath
19	R.A. 32/2018 (ARGUMENTS) IA/1/2018		T. Sreenivasa Rao K.T.Govindareddy Vs	V.Raghunathareddy
20	O.S. 14/2016 (Call on) IA/2/2016 IA/1/2016		Yarradmallapalli Govindareddy C.T.Banappa Vs Chikkanna	MRJ
21	M.C. 56/2020 (ARGUMENTS)		N.M Shashikumar Vs Nil	G M Krishnamurthy
22	M.C. 72/2020 (ARGUMENTS)		Sowmya @ Swmya T.R. Vs Manjunath K.N. @ Manjunatha	M.C. Mallikarjunaiah
23	O.S. 10/2015 (AMENDMENT) IA/2/2015 IA/1/2015		Rathnamma Vs Ramakrishna	B.R.Ramakrishna
24	O.S. 100/2015 (STEPS) IA/1/2015		Honnappa Vs Mallamma	D.V. Sheshadri
25	L.A.C. 46/2016 (AMENDMENT)		LAO Vs Sannathimmaiah	
26	O.S. 38/2016 (STEPS) IA/1/2016		Triveni Vs P.N. Siddaramegowda	A.M. Krishnamurthy
27	EX 17/2016 (conciliation)		Narasamma Vs The New India Assurance Co., Ltd.,	Hema Sudha Reddy
28	M.V.C. 314/2017 (conciliation)		Akkamma Vs B.C. Narayana Swamy	Nagarajaiah
29	M.V.C. 384/2018 (AMENDMENT)		T.H. Nagaraju Vs Siddaraju	K.V. Shanthakumar
30	M.V.C. 997/2018 (conciliation)		T.R.Pradeep Vs Sudha.S	M.Shivanna

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	O.S. 22/2019 (STEPS)		Shivakumar B.N. Vs Sharadamma	Raghunatha Reddy
32	EX 20/2019 (STEPS)		Jinnamma Vs Shivanna	M.S.Ashok
33	R.A. 28/2019 (STEPS) IA/1/2019		Hanumanthappa, since dead by Lrs Vs Rangamma	G B Halappa
34	O.S. 54/2019 (STEPS) IA/1/2019		Lakkanna Vs Kenchamma	S. Raghunathareddy
35	M.V.C. 902/2019 (conciliation)		Thammanna Vs M/s Sai Logistics	Bharatha Bhushana L.
36	P.MIS. 1/2020 (ENQUIRY)		Panchami S.P. Vs Somashekaraiah @ Somashekar	Raghunatha Reddy S
37	M.V.C. 73/2020 (conciliation)		Ramanji @ Ramanjinappa Vs Ravichandran.p	Nagarajaiah
38	M.V.C. 100/2020 (conciliation)		Hanumakka.K.H Vs Gangadharareddy.V.R	Manjuntha
39	M.C. 70/2020 (AWAIT NOTICE)		Pankaja Vs Raghu	H. V. Manjunatha
Cases listed below are adjourned due to Covid 19				
40	O.S. 110/2020 (STEPS)	06-01-2021	State Bank of India, Koratagere Town. Vs Chikkarangamma	B H Panchaksharaiah
41	O.S. 112/2020 (AWAIT ORDERS)	06-01-2021	Ranganathappa @ Thipperangappa Vs Kariayanna	P. Dattatreya

Pri.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pri Sr. Civil Judge , Madhugiri
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	M.C. 17/2020 (NOTICE)		Lingaraju Vs Shilpa	Meenakshi N.
2	AIR.MISC.MVC 20/2020 (NOTICE)		Lakshmikantha Vs Nandalalsharma	a
3	AIR.MISC.MVC 30/2020 (NOTICE)		Kariyamma Vs S.V.Keerthi	a
4	AIR.MISC.MVC 24/2020 (FIRST HEARING)		Ravishekar Vs Nayaz Bhasha	a
5	AIR.MISC.MVC 49/2020 (FIRST HEARING)		Siddagangaiah Vs Ranganath	a
6	M.C. 113/2020 (FIRST HEARING)		Somashekar S.R. Vs Swetha N.	H.C.Anitha
7	O.S. 27/2013 (TO HEAR ON I A)		H.Satyanaarayana Setty Vs A.C.Pradeep kumar	S.Raghunatha Reddy
8	O.S. 71/2013 (OBJECTIONS)		Siddamma Vs Shivakumar	S. Raghunathareddy
9	O.S. 5/2018 (STEPS) IA/1/2018		N. Chandrashekar Vs S.C. Nagarajaiah	M. Krishnamurthy
10	O.S. 49/2018 (STEPS) IA/1/2018		Puttalingaiah K.M Vs Syed Zyer Hussain	Vasanthakumar
11	EX 51/2018 (STEPS)		Hanumanthappa Vs The L.A.O. Madhugiri Town,	R.S. Sudhakar
12	EX 30/2019 (STEPS)		The Oriental Insurance Co., Ltd., Vs P.C. Lakshminarayanappa	B.A. Annapurna Devi
13	EX 31/2019 (STEPS)		The Oriental Insurance Co., Ltd., Vs P.C. Lakshminarayanappa	B.H. Annapurna Devi
14	M.C. 103/2019 (conciliation)		Ranjitha Vs Prasad K.S.	Harish Babu
15	EX 51/2019 (ATTACHMENT WARRANT)		K.J.Krishnappa Vs The Land Acquisition Officer	M.N.Babaraju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.V.C. 1476/2019 (WRITTEN STATEMENT)		Prasad.M.R Vs Naveenkumar.K	Veerupakshaiah.S.S
17	M.V.C. 271/2020 (STEPS)		A.G.Ranganatha Vs Siddaramaiah D.	Shivanna M.
18	M.C. 47/2020 (PF/CF)		Manjunatha H.M. Vs Asharani	Shivanna M. Manjunatha H V
19	M.V.C. 511/2020 (AWAIT NOTICE)		Shivakumar @ Shivanna Vs Pasupuleti Thirupatayya	Nagarajaiah
20	O.S. 145/2020 (AWAIT NOTICE) IA/1/2020		Raghunathanaika Vs Sumithra G.H.	Dattathereya P
11.00 AM to 02.00PM				
21	M.V.C. 1030/2017 (EVIDENCE)		Thimmaraju @ Thimmaiah S Vs Guddaiah G.K.	K.S. Virupakshaiah
22	O.S. 37/2019 (EVIDENCE)		Karnataka Grameena Bank Vs G. Subbarayappa	R S Sudhakar
23	M.C. 119/2019 (EVIDENCE)		Dhananjaya D.R. @ Dhanukumar Vs Narasamma.A. @ Nandini	M.S.Ashok
24	M.C. 5/2020 (EVIDENCE)		Ramadevi B.S. Vs Nil	M.C.Mallikarjunaiah
25	M.C. 13/2020 (EVIDENCE)		Ranganatha R. Vs Mamatha	K.B.Anil
PLNTF EVIDENCE				
26	O.S. 35/2016 (EVIDENCE) IA/1/2016		B.K. Shantharaju Vs B.K. Papanna	Dayashanth B.T
ARGUMENTS BY ADV. PLFFS.				
27	O.S. 35/2012 (ARGUMENTS)		Niranjan.K.S Vs K.S.Shivaprasad	B.H.Panchaksharaiah S.Raghunathareddy
28	M.A. 5/2018 (ARGUMENTS)		Bheemaraju Vs R. Ramaswamy	H.K.V. Reddy
29	R.A. 36/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		T.K.Chandregowda Vs Ashwathamma	M.C.Jagadeesh

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30	M.C. 131/2019 (ENQUIRY)		Roja C. Vs Nil	Prakash
Cases listed below are adjourned due to Covid 19				
31	M.V.C. 397/2020 (NOTICE)	28-12-2020	Narasimhaiah Vs Madhu	S.S.Virupakshaiah
32	M.V.C. 537/2020 (NOTICE)	28-12-2020	Ranganatha K.T. Vs Manjunath H.N.	L.Bharatha Bhushana
33	M.V.C. 558/2019 (EVIDENCE)	31-12-2020	Srirangaiah.T.H Vs Kashinatha	L.Bharatha Bhushan Reddy
34	M.V.C. 468/2020 (STEPS)	31-12-2020	Siddalakshamma Vs Gundappa	L.Bharatha Bhushana
35	O.S. 135/2018 (EVIDENCE) IA/1/2018	12-01-2021	Lakshamma Vs Siddagangamma	Hema Sudha Reddy
36	EX 9/2019 (STEPS)	15-01-2021	C. Thippeswamy Vs Assistant Commissioner,(Land Acquisition)	M.V. Dayanandasagar
37	AIR.MISC.MVC 18/2020 (NOTICE)	25-01-2021	Sathyabhama L.D. Vs Siddagangappa	a
38	M.V.C. 1030/2019 (EVIDENCE)	29-01-2021	Manikanta.M Vs Veerabhadraswamy.C.S	Pandurangappa.P.R

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Pt. Sr. Civil Judge and JMFC, Madhugiri
Smt. Pallavi B
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Sr. No. Case Number	Timing/Next Date Party Name	Advocate
11.00 AM to 02.00PM		
1	C.C. 19/2020 (SUMMONS) Madhugiri Police Station Vs Vijay Kumar	APP APP
2	C.C. 50/2020 (HEARING) Madhugiri Police Station Vs Syed Chandpasha	APP N.Nagarajesh
SS TO WITNESSES		
3	P.C.R. 13/2020 (EVIDENCE) Sannalingappa Vs Shivalingappa B. M. @ Shivalingesh	P. C. Negabbushan
4	C.C. 3/2015 (EVIDENCE) Madhugiri P.S. Vs Nagarathamma	APP
5	C.C. 16/2017 (EVIDENCE) Madhugiri P.S. Vs Anji @ Anjanamurthy	
(C.C./0000016/2017)		
: C.C./0000016/2017		
6	C.C. 31/2018 (EVIDENCE) Medigeshi Police Vs Thippeswamy	APP
7	C.C. 35/2019 (EVIDENCE) Medigeshi Police station Vs Narasimhamurthy	APP
8	C.C. 58/2019 (EVIDENCE) Badavanahalli Police Vs Manu D.K.	APP M. Shivanna
9	C.C. 16/2019 (Charge) Kodigenahalli Police Station Vs Ananda	APP
10	P.C.R. 11/2020 (AWAIT REPORT) Channappa Vs Srinivasa	S.R. Ashwathanarayana

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	FDP 9/2016 (NOTICE)		Rajashekara Vs Chandrashekara	S. Raghunatha Reddy
2	O.S. 310/2017 (NOTICE)		Govindappa Vs Obalappa	
3	O.S. 376/2017 (ORDERS)		Nagaraju Vs Narasimha Murthy	
4	O.S. 443/2017 (ORDERS)		Ramesha Vs Lakshmana	Krishnareddy P C
5	O.S. 121/2015 (OBJECTIONS) IA/2/2015 IA/1/2015 IA/3/2015		B.P. Narayan Vs Swami Nirmalananda, Swami Vivekananda Ramakrishna Ashram	P N Nagireddy Dattathereya P H K Venkatarama reddy
11.00 AM to 02.00PM				
6	O.S. 313/2013 (APPEARANCE OF PARTY)		Mallesha Vs Giriyappa	G. Ranganath
7	O.S. 354/2017 (EVIDENCE) IA/1/2017		C. Narayanappa Vs M.N. Ranganatha	K. Veerakyathaiiah
8	O.S. 485/2018 (EVIDENCE) IA/1/2018		Puttamma Vs Thippamma	Gangadharaiah
PLNTF EVIDENCE				
9	O.S. 298/2015 (EVIDENCE) IA/1/2015		Muddanna Vs Basavaraja	K.Krishnappa

Addl. Civil Judge and JMFC, Madhugiri
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	CrI.Misc. 271/2014 (NOTICE)		Commercial tax officer Vs Sri Summer singh purogit	
2	P.C.R. 5/2015 (NOTICE)		Rangamma Vs Narayanappa	GSS
3	CrI.Misc. 277/2016 (NOTICE)		Nagamani Vs Puneetha	
4	C.C. 170/2017 (NOTICE)		Ashok kumar Vs Gangadhar	
(C.C./0000170/2017)				
: C.C./0000170/2017				
5	P.C.R. 85/2017 (NOTICE)		Akbar Sab Vs Basavaraju	Sheshadri D V
(P.C.R./0000085/2017)				
: P.C.R./0000085/2017				
6	P.C.R. 113/2017 (NOTICE)		Bheemaraju M S Vs Babu Rajendra Prasanna Kumar M.S.	DSK
7	C.C. 254/2015 (APPEARANCE OF ACCUSED)		Madhugiri P s Vs Srinivasa reddy	
8	C.C. 163/2012 (N.B.W.)		R.Suresha Vs B.H.Panchaksharaiah	
9	CrI.Misc. 215/2016 (N.B.W.)		Lalithamma Vs Sreerangappa	K.V.S.K.
10	P.C.R. 59/2016 (OBJECTIONS)		Mahalingappa Vs Mallanna	
11	P.C.R. 5/2017 (OBJECTIONS)		shwethabal Vs Krishnareddy	
(P.C.R./0000005/2017)				
: P.C.R./0000005/2017				
12	CrI.Misc. 110/2017 (STEPS)		Latha Vs Obalesha	
(CrI.Misc./0000110/2017)				
: CrI.Misc./0000110/2017				

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13	C.C. 16/2020 (Committal)		Roopa C H Vs Nijalingappa	APP
14	P.C.R. 71/2020 (TO HEAR)		Hanumakka Vs Sarojamma	Raghunatha Reddy A V
11.00 AM to 02.00PM				
15	CrI.Misc.(DVA) 6/2019 (EVIDENCE)		Kavitha G Vs Shashikumar P G	K J Lakshminarayanappa
16	C.C. 78/2013 (EVIDENCE)		H.P.Seetharamaraj Ars Vs Rajath	APP Nagarajaiah
(C.C./0000078/2013)				
: C.C./0000078/2013				
17	C.C. 920/2015 (EVIDENCE)		K g hally P s Vs Siddalingappa	APP P N Nagireddy
18	C.C. 13/2016 (EVIDENCE)		Midigeshi P.s Vs Govindaraju	
19	C.C. 1188/2016 (EVIDENCE)		Madhugiri P.S. Vs Nagaraja	APP
20	C.C. 1702/2016 (EVIDENCE)		Madhugiri P.S Vs Ramakrishna	APP
21	C.C. 1791/2016 (EVIDENCE)		Madhugiri.P.S Vs Nagaraju	
22	C.C. 1824/2016 (EVIDENCE)		Madhugiri P S Vs Thimmakka	
23	C.C. 140/2017 (EVIDENCE)		KG Halli PS Vs Nagaraju	
(C.C./0000140/2017)				
: C.C./0000140/2017				
24	C.C. 1089/2017 (EVIDENCE)		Madhugiri PS Vs Mubarak	
25	CrI.Misc. 287/2017 (EVIDENCE) IA/1/2017		Shashikala Vs Narasegowda	Bharath Bhushana .I.
26	C.C. 2099/2018 (EVIDENCE)		Kodigenahalli Police Station Vs Maruthi R	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	Crl.Misc. 255/2018 (EVIDENCE)		Ambika Vs H.Srinivasa	S Raghunathareddy
28	Crl.Misc. 256/2018 (EVIDENCE)		Smt. Chaithra. S Vs Nagesh T.M.	Manjunatha H V
Cases listed below are adjourned due to Covid 19				
29	C.C. 1266/2018 (H.B.C.)	11-01-2021	Kodigenahalli P S Vs Narasareddy	APP
30	Crl.Misc. 282/2019 (NOTICE)	12-01-2021	Sujatha Vs Gangamma	M.V. Dayananda
31	C.C. 1280/2018 (N.B.W.)	12-01-2021	Medigeshi P S Vs Nagaraju B P	APP
32	C.C. 1292/2018 (N.B.W.)	13-01-2021	Kodigenahalli P S Vs Lakshminarayana	APP
33	C.C. 485/2019 (N.B.W.)	15-01-2021	Medigeshi Police Station Vs Anandappa	APP
34	Crl.Misc. 232/2019 (NOTICE)	16-01-2021	Shashikala Vs Narasegowda	L. Bharath bhushan
35	C.C. 886/2019 (STEPS)	16-01-2021	Madhugiri Police Station Vs Naveen Kumar H	L Bharth bhushan APP
36	Crl.Misc. 159/2019 (NOTICE)	18-01-2021	K C Radha Vs B K Kemparaju	G N Narasimhamurthy
37	Crl.Misc. 296/2019 (N.B.W.)	18-01-2021	Sumoto Court Vs Mudduraju D.V	APP
38	C.C. 1430/2019 (SUMMONS)	19-01-2021	Madhugiri PS Vs Shivanna	APP
39	C.C. 7/2020 (SUMMONS)	20-01-2021	Somu Vs Shanthakumara	B R Ramakrishna
40	Crl.Misc. 76/2020 (NOTICE)	21-01-2021	H R Radha Vs The Chief Officer	Nagarajaiah
41	Crl.Misc. 112/2020 (NOTICE)	22-01-2021	Rangappa Vs The Tahasildar	Nagabhushana

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42	Cri.Misc. 113/2020 (NOTICE)	25-01-2021	Rangappa Vs The Tahasildar	Nagabhushana
43	Cri.Misc. 114/2020 (NOTICE)	27-01-2021	Rangappa Vs The Tahasildar	Nagabhushana
44	C.C. 1184/2019 (CHARGE)	28-01-2021	Madhugiri Police Station Vs Basha alias Basha alias Mohamd	APP
45	C.C. 541/2019 (FRAMING OF CHARGE OR PLEA)	29-01-2021	H K Rangappa Vs B V Ramachandra	J B Shivakumar

11.00 AM to 02.00 PM

29) C.C. 400/17

30) C.C. 61/17

31) C.C. 844/17

IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC, MADHUGIRI.

Cause List Dt. 26.11.2020

Morning Session

Sl. No.	Case Nos.	Hearing Date	Stage	Parties Name	Advocate Name
1	OS.68/2018	26.11.2020	To hear	Lingamma V/s Chikkanna & Others	ANR/GBH
2	O.S.232/2011	26.11.2020	To hear	Lakshamma V/s Nagarathamma	HKV/TD
3	FDP 8/2018	26.11.2020	To hear	Manjunatha V/s Savitha	VRR/DSR
4	FDP 1/2014	26.11.2020	To hear	Anjanappa V/s Hanumanthappa	GSSR/Exp
5	FDP 2/2010	26.11.2020	To hear	Amrutha V/s Lingamma	HKV/KNJ
6	OS.293/2019	26.11.2020	To hear	P. Rupa V/s Ramaiah & Others	TD/HKV
7	O.S.130/2018	26.11.2020	To hear	Aishabhi & Others V/s Manjunatha M.N.	PCKR/AVK
8	O.S. 337/2016	26.11.2020	To hear	K.P. Akramulla V/s P.S. Hanumanthareddy	SBR/GK
9	O.S.219/2016	26.11.2020	To hear	Veeralingappa V/s Nagaraju	NN/TD
10	O.S.177/2019	26.11.2020	To hear	Nagendrakumar V/s Bommanna	KNJ/PDT
11	O.S.342/2016	26.11.2020	P/E	Doddahanumanthappa V/s Rangamma	TD/BRD
12	OS.141/2016	26.11.2020	Cross of Pw-1	H.V. Kavitha V/s Rangashamaiah	NNR/Exp./BAP
13	O.S.27/2017	26.11.2020	P/E	Papachamma V/s Thimmaiah	GNN/GRM
14	O.S.7/2017	26.11.2020	P/E	Hanumanthaiah V/s Prahladagowda	GK/SRR
15	O.S.272/2017	26.11.2020	P/E	D.C. Manohara V/s Chowdappa	DVS/SSR
16	O.S.210/2017	26.11.2020	P/E	K.C. Nagaraju V/s Jalajakshi	MVD/LBR
17	O.S.45/2015	26.11.2020	P/E	Lakshamma V/s B.Hanumantharayappa	TD/NN
18	O.S.99/2015	26.11.2020	P/E	Babu V/s J.H. Shivarama Reddy	GNN/LBR
19	O.S.55/2015	26.11.2020	P/E	Rangashamaiah V/s Thimmappa	RE/NDL/JBS/HVM
20	O.S.61/2015	26.11.2020	P/E	Parvathamma V/s Shivaliah	PCKR/DVS
Afternoon Session					
21	FDP 4/2015	26.11.2020	To hear	Sanjeevarayappa V/s Lingaiah	HKV/BHP
22	O.S. 19/2019	26.11.2020	To hear	Sannadoddakka V/s Yuvaraja & Others	MVD/GBH
23	O.S. 147/2017	26.11.2020	To hear	Rangappa V/s Ramanna	GPM/MBP
24	O.S.191/2015	26.11.2020	To hear	Nagalakshamma V/s C. Lingaiah	KK/TD
25	O.S. 9/2013	26.11.2020	To hear	Siddalingaiah V/s Narasamma & Others	GPM/TD
26	O.S.468/2011	26.11.2020	To hear	Kadavanarasimhappa V/s Narasimhappa	GSR/MVD
27	O.S.278/2019	26.11.2020	To hear	Kamakka V/s Hanumakka	LBR/Exp
28	O.S.47/2020	26.11.2020	To hear	Padma V/s Nagamma	BNM V/s MM
29	O.S.127/2016	26.11.2020	To hear	Thimmakka V/s Yashodamma	KNJ/SRR
30	P&SC 4/2018	26.11.2020	To hear	G. Latha V/s Nil	BNN
31	O.S.117/2017	26.11.2020	F/C/Pw-1	Naganna V/s Lakkamma	MNB/GNN
32	O.S.53/2017	26.11.2020	Cross of Pw-1	H.E. Ramakrishna V/s PDO Hoskere	PCKR/HVM
33	O.S.148/2015	26.11.2020	F/Chief of Pw-1	Sarojamma V/s Narayanappa	MVD/DSK
34	O.S.202/2015	26.11.2020	Cross of Pw-1	Shivanna V/s Doddakka	BHR/GSR
35	OS.519/2012	26.11.2020	Cross of pw1	Gopakka V/s Ramesh	NNR/NR

36	O.S.377/2013	26.11.2020	Cross of Dw-1	Lakshmiddevamma V/s Rajanna	GHK/MNB/RA
37	O.S.244/2014	26.11.2020	Cross of Pw-1	G.D. Chikkarangappa V/s Parvathamma	GBH/BRR
38	O.S. 459/2014	26.11.2020	F/C/ Pw-1	Hanumantha Reddy V/s Muttukumar	GS/RSK
39	O.S.528/2014	26.11.2020	F/Chief of Pw-1	Chikkanarasimhappa V/s Narasimhaiah	GBH/NNR/BRR
40	O.S. 517/2014	26.11.2020	F/C/Pw-1	Anusuyamma V/s Puttathimmaiah	SBR/DS

Thanking you,

Sd/-
Pri. Civil Judge and JMFC, Madhugiri